

और 24 अन्य कम्पनियों के साथ विलीन हो गईं और इस प्रकार से उस वर्ष के लिये अलग से तुलन-पत्रों आदि को प्रस्तुत करना अपेक्षित नहीं था। अधिकतर शेष शाखाएँ निष्क्रिय/मृतप्रायः हो गई थीं या बन्द हो गई थीं।

(ग) प्रश्न के भाग (क) के उत्तर में संदर्भित उन शाखाओं के नामों जो वर्ष 1974-75 से 1978-79 की अवधि में बन्द हो गई थी, विवरण-पत्र 1-ख में दिये जाते हैं। [ग्रन्थालय में रखा गया। देखिये संख्या एल टी-965/80] उन शाखाओं के नामों की, जिनकी विदेशी मुद्रा विनिमय अधिनियम के अन्तर्गत भारतीयकरण का निर्देश दिया गया है, विवरण-पत्र 1-ख और विवरण पत्र 1-क में तारिक चिन्ह से अंकित किया गया है।

प्रश्न के भाग (क), (ख) तथा (ग) के उत्तर में संदर्भित विवरण-पत्रों को अंग्रेजी में संलग्न किया गया है। इन विवरण-पत्रों का हिन्दी में अनुवाद किया जा रहा है, और विवरण-पत्रों के हिन्दी रूपान्तरण शीघ्र ही लोक सभा के पटल पर प्रस्तुत किये जायेंगे।

Resentment of the Overseers (Civil) in Coal India Limited

1765. SHRI A. K. ROY: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether he is aware of the serious resentment of the Overseers (Civil) in Coal India Ltd. over gross discrimination suffered by them in respect of promotion compared to their counterpart in electrical and mechanical departments, if so, facts in details;

(b) whether there are large number of vacant posts in the department affecting the work; and

(c) if so, steps taken thereabout?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). Information is being collected and will be placed on the Table of the House.

East Pakistan Refugees

1766. SHRI K. P. UNNIKRISHNAN:

Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) the number of refugees who entered India from erstwhile East Pakistan from the 19th July, 1948 to the 25th March, 1971;

(b) how many of them entered the different States, State-wise of the North East; and

(c) of them, referred to in part (a) above—

(i) how many have been registered as refugees;

(ii) how many have been rehabilitated by Government;

(iii) how many rehabilitated themselves; and

(iv) how many are yet to be rehabilitated?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI P. K. THUNGON): (a) 52.31 lakh persons since October 1946. Separate figures from 19th July, 1948 are not available.

(b) Statement (I) is attached.

(c) (i) All these migrants were treated as refugees.

(ii) About 32.35 lakh persons.

(iii) Those who did not join relief camps as a prelude to dispersal to resettlement sites were deemed to have rehabilitated themselves.

(iv) About 6000 families.